

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-11(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

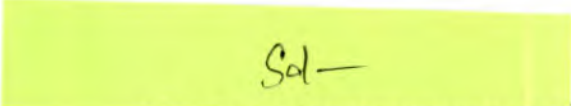
NAME OF THE COMPANY: Himalya International Ltd.
And
Himalya Green Apartment Ltd.

SECTION OF THE COMPANIES ACT: 230-232.

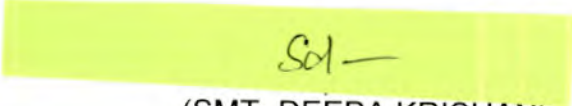
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

ORDER

16 days delay in filing the affidavit of service of notices is condoned. Let the affidavit of service of notices be taken on record. Application stands disposed of.


Sol—

(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


Sol—

(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta